

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233
CP/6(AHM)2023

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Satish Kumar Khivraj Rathi
V/s
Gujarat Flurochemicals Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pinal Shukla, PCS for Mr. Dhiren R. Dave, Adv.
For the Respondent : Mr. Vivek Singh Panwar, Adv.for Mr. Arpit Singhvi, for
R-1 to 3
Mr. Jay Shah, Adv. for R-4

ORDER

Proxy PCA for the applicant seeks adjournment.

List for further consideration on 26.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)